

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH HYDERABAD

O.A.NO.1325/95

Between:

1.K.Narendra
2.K.Venkateswarulu
3.K.Ashok Kumar
4.K.Koteswarulu

Date of Order: 22.1.96.

...Applicants.

And

1. Senior Manager Head of Office No.104 (HOD), Printing GP Survey of India, Uppal, Hyderabad.
2. Regional Pay and Accounts Officer, Survey of India, Hyderabad.

...Respondents.

Counsel for the Applicant : Mr.Wasantha Rao Kulkarni

Counsel for the Respondents : Mr.V.Bhimanna,Addl.CGSC.

CORAM:

THE HON'BLE SHRI A.B.GORTHI : MEMBER (A)

contd...

O.A.No.1325/95.

Date of order : 22.1.96.

J u d g e m e n t

[As per Hon'ble Shri A.B.Gorthi, Member (A)]

All the four applicants are the sons of late Shri K.Ramulu who died on 24.4.95 while in the service of Survey of India Printing Section as the Technical Assistant. A sum of Rs.80,682/- is payable by the respondents to the applicants. The said amount has not yet been paid by the respondents who insist that the eldest son (Shri K.Narendra) should produce a Guardianship Certificate from a competent court of law. The prayer of the applicants is for a direction to the respondents to pay the share of the minors into the Savings Bank account to be opened in any scheduled bank.

2. Heard learned counsel for both the parties. Learned counsel for the respondents states that the respondents will have no objection to comply with the request of the applicants for payment of the minors' share of the gratuity amount into their Savings Bank account to be opened in any scheduled bank. Accordingly this O.A. is disposed of with the following directions:

- (1) The applicants shall open Savings Bank accounts in any scheduled bank and intimate the details to Respondent No.1 within 15 days from today.
- (2) On receipt of the details, the respondents shall take necessary action, in accordance with the extant rules, to pay the share of the gratuity amount, to which the applicants are entitled ^{said} to, into the Savings Bank account. This shall be done by the respondents within two months from the date of receipt of the details as per para 2(1) above.

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3. The O.A. is ordered accordingly. No costs

Amma
(A.B.Gorthi)
Member (A).

Dated: 22 January, 1996.

(Dictated in Open Court).

br.

Amma
22/1/96
DEPUTY REGISTRAR(J)

To

1. The Senior Manager,
Head of Office No.104 (HBD),
Printing GP Survey of India,
Uppal, Hyderabad.
2. Regional Pay and Accounts Officer,
Survey of India,
Hyderabad.
3. One copy to Mr. Yasantha Rao Kulkarni, Advocate,
16-8-240/8, Malakpet, Hyderabad - 500 024.
4. One copy to Mr. V. Bhimanna, Addl.CGSC, CAT, Hyderabad.
5. One copy to Library, CAT, Hyderabad.
6. One spare copy.

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TYPED BY
COMPARED BY

CHECKED BY
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD.

HON'BLE SHRI A.B.GORTHI : MEMBER(A)

HON'BLE SHRI

DATED: 22.1.96

ORDER/JUDGMENT

M.A.No./R.A./C.A.No.

IN

C.A.No. 1325/95

ADMITTED AND INTERIM DIRECTIONS ISSUED

ALLOWED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

ORDERED/REJECTED

NO ORDER AS TO COSTS

* * *

